

**ITEM NO.13 Court 4 (VC) SECTION X**

**SUPREME COURT OF INDIA RECORD OF PROCEEDINGS**

**Writ Petition (Civil) No.708/2020 GUJARAT MAZDOOR SABHA & ANR.**

**VERSUS**

**THE STATE OF GUJARAT (With appln.(s) for appropriate orders/directions)**

**Petitioner(s)**

**Respondent(s)**

**Date : 04-08-2020 These matters were called on for hearing today. CORAM :**

**HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE K.M. JOSEPH**

**For Petitioner(s) Mr. Sanjay Singhvi, Sr. Adv. Ms. Aparna Bhat, AOR**

**For Respondent(s)**

**UPON hearing the counsel the Court made the following ORDER**

1. 1 Issue notice, returnable on 1 September 2020.
2. 2 Liberty to serve the Standing Counsel for the State of Gujarat in addition.
3. 3 The State shall file its counter affidavit before the next date of listing.
4. 4 The application for the grant of interim relief shall be considered after service of notice.
5. 5 List the Writ Petition on 1 September 2020.

**(CHETAN KUMAR)  
GAUR) AR-cum-PS  
OFFICER**

**(SAROJ KUMARI  
BRANCH**